

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

OA No. 4585/2015
MA No. 643/2016
MA No. 4264/2015

The 27th day of March, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. ARADHANA JOHRI, MEMBER (A)**

Pramod Upreti and 2 others.

... Applicants

(By Advocate: Shri S.K. Gupta)

VERSUS

1. Central Vigilance Commission through
Its Secretary
Satarkta Bhawan,
GPO Complex, Block A,
INA, New Delhi
2. Sh. Prem Chand,
Presently working as Assistant (on adhoc basis)
3. Sh. Girish Prasad,
Presently working as UDC in CVC

... Respondents

(By Advocate: Sh. Aamir Shaikh for Sh. Hanu Bhaskar)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When the matter is taken up for hearing, Shri S.K. Gupta, learned counsel for the applicants appears and

submits that he was instructed by the applicants to withdraw the present O.A.

2. Accordingly, the O.A. is dismissed as withdrawn.

Pending M.As., if any also stand dismissed. No costs.

(ARADHANA JOHRI)
Member (A)

(V. AJAY KUMAR)
Member (J)

/Daya/